COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 88 OF 2016 & IA NO. 207 OF 2016

Dated: 15th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GAIL Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore for R.1

Mr. Mayank Pandey for R-2

ORDER

We have heard learned counsel for the parties for sometime. List the matter for further hearing on <u>22.09.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

ts/vg